

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF DHARANI SUGARS AND CHEMICALS LIMITED
CIN : L15421TN1987PLC014454
Date of commencement of CIRP: 29th July 2021

LIST OF CREDITORS
Summary as on 27-04-2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2017

List of operational creditors (Government dues)
(Annexure-7)

Amount in Rs.

SI NO	Details of Claimant		Date of Claim Received		Details of Claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in Co.C. if applicable					
1	Employee State Insurance Corporation - Regional Office, Chennai	State government	23-09-2021	8,238	8,238	ESI dues	0	0	No	Nil	0	0	0	8,238	
2	Employee Provident Fund - Regional Office, Chennai South	State government	12-10-2021	1,51,121	1,51,121	EPF dues	0	0	No	Nil	0	0	0	1,51,121	
Claims received after 90th day (i.e) 27th Oct. 2021 from the date of Commencement of CIRP															
3	The Assistant Commissioner of GST & Central Excise	State government	15-12-2021	1,95,10,312	-	GST Dues	0	0	No	Nil	0	0	1,95,10,312	-	
4	The Director of Electricity Tax and Chief Electrical Inspector to Government (FAC)	State government	23-12-2021	8,75,86,583	-	Electricity Dues	0	0	No	Nil	0	0	8,75,86,583	-	
5	The Chief Electrical Inspector to Govt Guindy, Chennai.	State government		1,46,01,325	-	Electricity Dues	0	0	No	Nil	0	0	1,46,01,325	-	
TOTAL				12,18,57,579	1,59,359	-	-	-	-	-	-	-	12,16,98,220	1,59,359	

